

FORM A	
PUBLIC ANNOUNCEMENT	
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
FOR THE ATTENTION OF THE CREDITORS OF BLUE MUSHROOM INFOZONE PRIVATE LIMITED	
RELEVANT PARTICULARS	
1. Name of corporate debtor	Blue Mushroom Infozone Private Limited
2. Date of incorporation of corporate debtor	08/09/2011
3. Authority under which corporate debtor is incorporated / registered	Company Incorporated Under The Companies Act, 1956 Registered With Registrar Of Companies, Mumbai
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U72300MH2011PTC221687
5. Address of the registered office and principal office (if any) of corporate debtor	437/438/439, UMIMA Complex Behind Goregon Sports Club, Link Road, Melad (W) Mumbai 400054
6. Insolvency commencement date in respect of corporate debtor	The order was pronounced on 10/07/2023. However, the Interim Resolution Professional came to know about the said order on 12/07/2023.
7. Estimated date of closure of insolvency resolution process	06/01/2024
8. Name and registration number of the insolvency professional acting as interim resolution professional	Name: Mrs. Dipti Amit Thite IBBI Registration Number: IBBI/PA-002/IPN01087/2021-2022/13629
9. Address and e-mail of the interim resolution professional, as registered with the Board	Address: Flat No. 9, B Building, Ramyansagan Housing Society, Bibwewadi, Pune 411037 Email: dtpi@csdptithe.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Address: Off. office no.204, Silvermist Apartment Condominium, Sadasshiv Path, Pune 411030 Email: dtpi@csdptithe.com
11. Last date for submission of claims	26/07/2023
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads Physical Address: Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the BLUE MUSHROOM INFOZONE PRIVATE LIMITED on 10/07/2023.

The creditors of BLUE MUSHROOM INFOZONE PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before 26/07/2023 to the Interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA - Not Applicable

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
Dipti Amit Thite
Interim Resolution Professional
IBBI Registration Number: IBBI/PA-002/IPN01087/2021-2022/13629
Date: 15/07/2023
Place: Pune

Public announcement made in 'Financial Express' regarding initiation of CIRP on 15/07/2023

फॉर्म ए
सार्वजनिक उद्घोषणा

(भारतीय नावारी आणि डिवाइडरवोरी मंडळ)
(कॉर्पोरेट व्यवहारी नावारी विभेदन प्रक्रिया) विलियम २०१६ च्या नियम ६ अंतर्गत)

बन्यू मशरूम इन्फोझोन प्रायव्हेट लिमिटेडच्या धनकांचे लक्ष वेधण्यासाठी

प्रस्तुत तपशिल	
१	कॉर्पोरेट कर्जदाराचे नाव
२	कॉर्पोरेट कर्जदाराच्या स्वायत्ततेची तारीख
३	प्राधिकारी ज्यांच्या अंतर्गत कॉर्पोरेट कर्जदाराची स्थापना/बंदणी करण्यात आली आहे.
४	कॉर्पोरेट कर्जदाराचा कॉर्पोरेट अंकांक सं. / मसाला टाविल सं. अंकांक सं.
५	कॉर्पोरेट कर्जदाराच्या नोंदणीकृत कार्यालयाचा आणि प्रमुख कार्यालयाचा (असल्यास) पत्ता
६	कॉर्पोरेट कर्जदाराच्या संबंधित दिनांकसाठी प्रारंभाची तारीख
७	नावारी विभेदन प्रक्रिया बंद होण्याची अनुमानित तारीख
८	अंतरिम विभेदन व्यावसायिक न्हणून कार्यास नावारी व्यवसायिकांचे नाव आणि बँक सं. सं.
९	मंडळाकडे नोंदणीकृत असल्यामुळे, अंतरिम विभेदन व्यवसायिकांचा पत्ता आणि ईमेल
१०	अंतरिम विभेदन व्यावसायिकांचा संबंध नावारी कार्यालयात येणारा पत्ता आणि ईमेल
११	द्वारे सादर करण्याची अंतिम तारीख
१२	अंतरिम विभेदन व्यावसायिकांचे विधीरित, संवह २१ च्या उप - सेक्शन (१९) च्या कलम (बी) अंतर्गत काही उदाहरण, समजाचे प्रकळ
१३	प्रकाराने घेतले जाऊन उचित प्रतिलिपी म्हणून सादर करण्यासाठी उचित नावारी व्यवसायिकांचे नाव (प्रत्येक प्रतिसादी लीव नाव)
१४	(अ) संबंधित प्रेषण आणि (ब) उचित प्रतिलिपीचा तपशील येथे उपलब्ध आहे :

याद्वारे सूचना देण्यात येते की, राष्ट्रीय कंपनी कायदा व्यावसायिकांच्या बन्यू मशरूम इन्फोझोन प्रायव्हेट लिमिटेडची कॉर्पोरेट नावारी विभेदन प्रक्रिया प्रारंभ करण्याचा आदेश १०/०९/२०२३ येथी दिला आहे. बन्यू मशरूम इन्फोझोन प्रायव्हेट लिमिटेडच्या धनकांचे, याद्वारे त्याचे दाने पुरवण्यासोबत २१/०९/२०२३ येथी विव्या तपशील अंतरिम विभेदन व्यवसायिकांचे दानेच्या मुद्दा सं. १० समोर वन्यू पत्रावर सादर करण्यासाठी अंतर्गत करण्यात येत आहे.

विधीय धनकांची स्थापना पुरवण्यासोबतचे दाने केवळ इलेक्ट्रॉनिक साधनांद्वारे प्रस्तुत करावेत. उच्च सर्व धनकांचे त्यांचे पुरवण्यासोबतचे दाने व्यवहारी, टपालाद्वारे विव्या इलेक्ट्रॉनिक साधनांद्वारे सादर करू शकतील.

मुद्दा सं. १२ समक्ष वन्यू उल्लेख, प्रारंभ संबंधित विधीय धनकांचे, प्रकळणे उचित प्रतिलिपी (विशिष्ट प्रारंभ) म्हणून सादर करण्यासाठी मुद्दा सं. १३ समक्ष सुविचार लीव नावारी व्यवसायिकांचे दानेच्या उचित प्रतिलिपी विव्या प्रेषण सोद नये दर्शवतील.

खोटा विव्या दिशेभूत करण्यास दानेच्या पुरवणा सादर केवळ संडात्मक कारवाई करण्यास पात्र राहिले.

सही/-
विपती अमित शिंदे
अंतरिम विभेदन व्यवसायिक
आयवोलीअय नोंदणी क्रमांक : IBBMFA-002IP-NO1087/2021-22/13629
विनांक :- १५/०९/२०२३
संकाळ :- पुणे

Public announcement made in 'Navakal' regarding initiation of CIRP on 15/07/2023